GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI

DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA

UNSTARRED QUESTION NO. – 934

ANSWERED ON 08/12/2025

DRINKING WATER DISTRIBUTION UNDER J.IM

934. SHRI S.R. SIVALINGAM:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has received evidence that the State of Tamil Nadu continues to face structural gaps in pipeline expansion, groundwater recharge and drinking-water distribution under the Jal Jeevan Mission (JJM);
- (b) if so, the factors relating to delayed material supply, contractor mobilisation issues, uneven habitation coverage and technical deficiencies recorded in the State; and
- (c) the measures Government intends to initiate to upgrade water-supply systems, strengthen monitoring and secure reliable household-level access?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

(a) and (b) Since August 2019, the Government of India is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, in partnership with States/ UTs, to make provision of tap water connection to every rural household of the country.

As informed by the state government of Tamil Nadu, the challenges in implementation of JJM in state includes absence of perennial rivers, presence of extensive hard rock strata with less ground water sources and the fact that 57% of the blocks falls under over-exploited, critical and semi-critical categories and 3% in saline region. Further, CoVID-19 pandemic also impacted the pace of implementation of JJM. Despite these challenges, state of Tamil Nadu has made substantial progress, increasing the number of rural households with tap water connections from 21.76 lakh (17.37%) at the start of mission to 111.95 lakh (89.38%) as on date.

Further, the state has reported that all 21,258 Single Village Schemes taken up under JJM have been completed. Out of 101 Multi-Village and retrofitting schemes, 91 schemes have been completed, and the remaining 10 schemes are scheduled for completion by January 2026. To maintain continuity of works and address issues related to contractor mobilisation, material supply etc., the state government has released an advance state share of ₹2,300 crore.

(c) As informed by the state government of Tamil Nadu, several measures are being undertaken to upgrade water-supply systems, strengthen monitoring mechanisms, and ensure reliable household-level access. These include:

- i.) All Village Panchayats to be covered through Combined Water Supply Schemes (CWSS).
- ii.) All works executed under JJM are inspected by third-party inspection agencies (TPIA), and payments are released only after the receipt of inspection reports and recommendations.
- iii.) Functional Household Tap Connections (FHTCs) are provided on submission of just two documents—Aadhaar and house property tax receipt—ensuring ease of access.
- iv.) A total of 8,022 IoT-based smart water meters have been planned for installation across 97 JJM schemes to enable real-time monitoring of water supply.
- v.) A centralized water-supply grievance redressal system is being developed at the TWAD Board Head Office
